

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 80 OF 2016

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Bangalore Electricity Supply Co. Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok Bannidinni
Ms. Umme Salmaa

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-1

ORDER

The matter did not reach before the bench.

As agreed by the parties, list the matter for hearing on **19.08.2019**.

**(S. D.Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**